

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4353  
ANSWERED ON:26.08.2004  
SETTING UP OF ARMY UNITS IN HIMACHAL PRADESH  
Chandel Shri Suresh

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government of Himachal Pradesh has offered to provide 790 acres of land in Una for setting up of Army units and establishments and the same has been accepted by the Army and the Ministry has asked the Officer Board to examine the feasibility;
- (b) if so, whether the Ministry has received the reports regarding the action taken by the above board;
- (c) if so, when and whether the matter is under further investigation; and
- (d) if so, the time by which the Army would finally acquire the above land for setting up the said units and establishments?

**Answer**

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) Himachal Pradesh Government had indicated its willingness to offer land in Una to the Army for setting up a Military Station. The Army Authorities while accepting the offer, in principle, ordered a Board of Officers to ascertain the suitability of the land for the said purpose.
- (b) The Army Authorities have examined the suitability of the land offered by the State Government and found it unsuitable for setting up a Military Station at Una.
- (c) & (d): In view of the answer to part (b) above, the question does not arise.